

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**



**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2018 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

.APPLICATION NUMBER :
PETITION NUMBER : TCP/84/2016
NAME OF THE PETITIONER(S) : K. B. Vijay
NAME OF THE RESPONDENT(S) : Exertion Technology Private Limited & 6 others
UNDER SECTION : 111, 397/398 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	M.K. PREETHA. for KSR & Co.	for R1, R3, R4 & R5	
2)	K. Kortham Kumar	Counsel for Petitioner	

ORDER

Counsels representing both the parties are present. The matter is adjourned at request for making submissions in CA 1/2012 and CA 1/2014. Put up on 12.01.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc